

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2821
TO BE ANSWERED ON 03.08.2018

Noise Standards for Airports

2821. SHRI KIRTI VARDHAN SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether his Ministry has issued a notification for setting noise standards for all airports across the country;
- (b) if so, the details thereof;
- (c) whether airports have been categorized as industrial zones and if so, the reasons therefor;
- (d) whether the defence airports and aircrafts are also covered under the notification; and
- (e) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified ambient noise standards with respect to airport zone *vide* G.S.R number 568 (E) dated 18/06/2018.

(c) In the above said notification, para 2, item (vii) provides for the noise standards of airports as applicable in industrial areas.

(d) & (e) The para 2, item (iii) of the above notification excludes the defense airports and aircrafts .
